

prepare detailed project report for individual schemes and have them cleared through the State Technical Advisory Committee/Flood Control Board and then processed through the Central Water Commission/Planning Commission as per the procedure laid down.

(c) The clearance of project depends on how soon the State Government prepares the project report acceptable to the Central Water Commission.

[Translation]

Royalty on Minerals

1943. SHRI YOGANAND
SARASWATI:
SHRI RAM LAKHAN SINGH
YADAV:

Will the Minister of MINES be pleased to state:

(a) whether the rates of royalty on main minerals are reviewed by the Government once in three years;

(b) whether the rates of royalty have not been reviewed since 1987;

(c) if so, the reasons therefor; and

(d) the time by which the royalty rates are likely to be reviewed?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): (a) As per section 9 of the Mines & Minerals (Regulation & Development) Act, 1957, the Central Government may be notification in the official Gazette, amend the Second Schedule so as to enhance or reduce the rate at which royalty shall be payable in respect of any mineral with effect from such date as may be specified in the Notification. However the enhancement of the rate of royalty in respect of

any mineral more than once during any period of three years is not permissible under the said Act.

(b) to (d). The Central Government has revised the rates of royalty on minerals other than coal, lignite, sand for stowing and minor minerals with effect from the 17th Feb., 92 in respect of all States and Union Territories except the State of Assam and West Bengal. Earlier with effect from 1st August, 1991, the rates of royalty on coal and lignite was revised by the Central Government in respect of all States and Union Territories except West Bengal and Assam.

[English]

Development of Tourism in Kerala

1944. SHRI V.S. VIJAYARAGHAVAN: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Kerala Government has submitted a multi-crore proposal for the development to tourism in the State:

(b) if so, the details thereof; and

(c) the action taken by the Union Government thereon?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) No, Sir.

(b) and (c) Does not arise.

Expansion of Telephone system in U.P.

1945. SHRI VINAY KATIYAR: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the scheme for the expansion of telephone system in Faizabad and the type of modern equipment used therein;